as the share of Centre during the last three years by Government under the above said plan;

(c) whether it is a fact that Government are not providing the whole of the sanctioned amount to the State Government on the basis of one pretext or other under this plan during the last three years;

(d) the amount of outstanding share of the Centre that is pending to be released by the Government of India under above said approved plan; and

(e) by when, the outstanding share will be provided to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) The objective of the Scheme for Modernization of State Police Forces is to supplement the efforts of the State Governments to equip their police forces with modern weaponry, security/surveillance/communication/training equipment, required mobility etc. so that they can face the challenges to internal security and law and order effectively. Construction of secured police stations/outposts, houses for police personnel, strengthening of forensic science/police training set up are other important components of this Scheme. In a major modification of the funding level of the Scheme, the annual Central allocation was enhanced to Rs. 1000 crore in 2000-01, which was further enhanced to Rs. 1400 crore in 2003-04.

(b) The Central funds released to the State Government of Uttar Pradesh during the last three years *i.e.* 2002-03 to 2004-05 is as under:—

(Rs. in crore)

	2002-03	2003-04	2004-05	
Central funds released	60.39	65.02	108.56	

(c) to (e) No, Sir. Since the States have not been able to fully utilize the funds already allocated in the earlier years, required funds have not been made available in the annual budget since 2002-03. Therefore, funds to the States including Uttar Pradesh have been released on the basis of utilization reported by them.

## R and D centre to modernise internal security system

1055. SHRI K. RAMA MOHANA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

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(a) whether it is a fact that the Ministry and IIT, Kanpur are working together to set up R&D Centre to modernise internal security in the country;

(b) if so, the details of the proposal; and

(c) how the proposed Centre will help the security agencies to update their intelligence and working systems to face the challenges of modern day security threats?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) to (c) The Ministry of Home Affairs (MHA) has received a proposal from IIT (Kanpur) for creation of Homeland Security Centre (HSC) to assist the MHA in addressing important homeland security issues, particularly those requiring scientific, technical and analytical expertise.

## Generating electricity from sea waves

1056. SHRI KARNENDU BHATTACHARJEE: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) in view of the power position whether Government is laying emphasis to augment power supply through non-conventional sources;

(b) if so, what percentage of total power supply has been received from these sources;

(c) like in foreign countries, whether Government has tried to harness sea waves to produce energy for creating additional supply of power; and

(d) if not, whether Government propose to initiate a survey for tapping the vast oceans and seas surrounding our country for generating electricity?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) and (b) The estimated potential of renewable energy such as wind, small hydro and biomass is about 80,000 MW in the country. The aim is to deploy around 10 per cent. of the additional grid interactive power installed capacity from renewables during the 10th and 11th Plan periods, comprising around 5 percentage points from wind (5000 MW), 2 percentage points from small hydro power (2000 MW) and 3 percentage points from bio energey (3000 MW). Renewable power contributes about 6 per cent. (6160